

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 380 and 219/2017 with C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company:

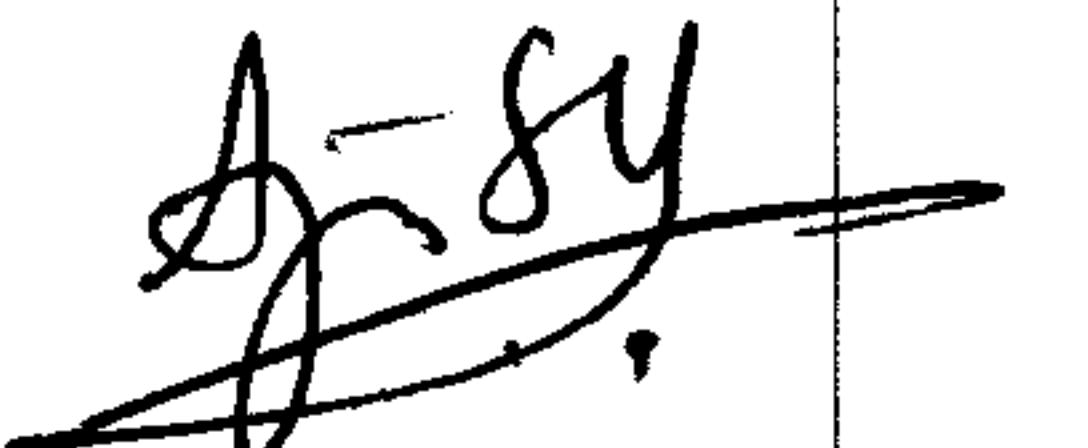
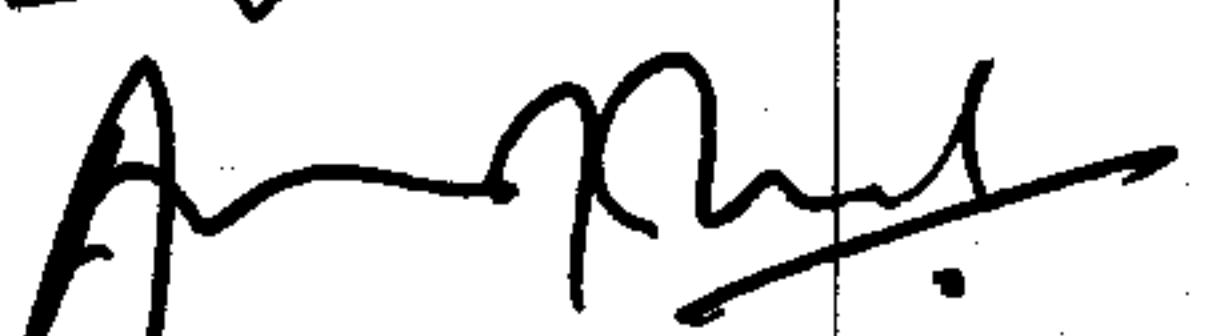
Kiritbhai Fulchand Vakharia & Anr.

V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241,242 and 244 of the Companies
Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Arjun. R. Sheth	Adv. & Solicitor	Petitioner	
2.	Anmol A. Mehta (For Apurva S. Vakil)	Advocate	R- 1, 2, 6-14	

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Anmol Mehta i/b Learned Advocate Mr. Apurva Vakil present for Respondents No.1, 2 and 6 to 14.

At request of learned Counsel for Respondent.

List the matter on 18.01.2018.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.